[Shri Tridib Kumar Chaudhuri]

I think the House on some subsequent occasion should give its serious consideration to this administrative aspect also, because after all the regulation and control of the corporate sector of our economy also needs a proper integrated all-comprehensive organisation. Otherwise what I feel is that the work that was done over so many years by a competent body of officers who have been in charge of the administration of company law and have done excellent work, will be totally nullified.

Mr. Deputy-Speaker: We will now proceed to the next item of business.

14.34 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTIETH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th December, 1963."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th December, 1953."

The motion was adopted.

14.35 hrs.

RESOLUTION *RE*: AGRICULTURAL PRODUCTION—*contd.*

Mr. Deputy-Speaker: The House will now proceed with the further discussion of the following Resolution moved by Shri P. Venkatasubbaiah on the 29th November, 1963:—

"This House recommends that a Committee consisting of Members of Parliament, agricultural experts and progressive farmers be constituted to go into the causes of failure in agricultural sector and make recommendations for better co-ordinated efforts of official and non-official agencies in the agricultural front to increase the agricultural production so as to reach the desired targets."

The time allotted for this resolution is two hours out of which we have already taken one hour and twenty-five minutes. Thirty-five minutes are left.

Shri Sivamurthi Swamy may now continue his speech.

श्री शिवमूर्ति स्वामी (कोप्पल) : उपाध्यक्ष महोदय, पिछली बार मैं कह रहा था कि ऐग्रिकलचर का जो डिपार्टमेंट है, इसका सम्बन्ध दूसरे डिपार्टमेंटस से बिल्कुल नहीं है। दूसरे डिपार्तमेंट्स जिन का इस डिपार्टमेंट से ताल्लुक है, उन से यह अपना कोई सम्बन्ध नहीं रखता है, इन डिपार्टमेंट्स में कोई कोओर्डिनेशन नहीं है। यह बहाना किया जा सकता है कि एग्रिकल्चर स्टेट सब्जेक्ट है, इस वास्ते इस मामले में कोई बहुत ज्यादा सेंटर का हस्तक्षेप नहीं हो सकता है। मैं आपके सामने बहुत सी मिसालें पेश कर सकता हूं जो कि केन्द्र से ताल्लुक रखती हैं और अगर केन्द्र ने सही नीति अपनाई होती तो खेती के काम को बढ़ावा मिल सकता था। ऊपर के लेवेल पर एग्रिकल्चर के साथ जो हमदर्दी दिखाई देती है, कैबिनेट लेवेल पर जो दिखाई देती है या मंत्री महोदय के लेवेल पर जो दिखाई देती है, वह नीचे के लेवेल पर बिल्कुल नहीं दिखाई देती है, वहां पर हालत इसके बिल्कुल उल्टी है। दिल्ली को आप छोड़ दीजिये। आप देखें कि दूसरे राज्यों में कितनी इरिगेशन फैसिलि-